

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 260 OF 2016 &
IA NO. 541 OF 2016**

Dated: 30th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Maharashtra Eastern Grid Power Transmission Co. Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Aditi Sharma for
Mr. Buddy A. Ranganadhan for MERC

ORDER

List the matter for further hearing on **23.10.2017.**

(I. J. Kapoor)
Technical Member
pr/mk

(Justice Ranjana P. Desai)
Chairperson